

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 2518/2021- 19(2) IA 2632/2021- Sec 43(1) r/w Sec 44 (1)
IA 2943/2021- 60(5) In C.P.(IB)/1331(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023

NAME OF THE PARTIES: - Satyaprakash Aggarwal & Ors.

V/s

Vistar Metal Industries Pvt. Ltd.

APPEARANCES: -

FOR THE APPLICANT/RP : (PCA) Ayush J Rajani

FOR RESOLUTION APPLICANT : Adv. Rohan Agrawal

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the RP present and submits that the Resolution Plan shall be considered before the CoC which is scheduled to be held on 10.03.2023 hence, in the interest of justice list this matter on **23.03.2023.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)